

the premia collected under the Open Tender System of the Garment Export Entitlement Distribution Policy 1988—90. The Sponsoring Committee will submit the projects to the Government for approval. The composition of the Sponsoring Committee will be as follows :—

- (1) Joint Secretary (Incharge of Textile Exports), Ministry of Textiles, Govt of India . . . . . Chairman
- (2) A representative from Office of Textile Commissioner, Bombay . . . . . Member
- (3) A representative from Finance Division, Ministry of Textiles . . . . . Member
- (4) Director General Apparel Export Promotion Council, New Delhi . . . . . Member
- (5) Chairman, Apparel Export Promotion Council, New Delhi . . . . . Member
- (6) Shri Mohan Jeet Singh Former Chairman, Apparel Export Promotion Council . . . . . Member
- (7) Shri Suresh Kewal Ramani Chairman, E P Committee, Apparel Export Promotion Council, Bombay . . . . . Member
- (8) Shri Ashok Chug, Vice-Chairman, Apparel Export Promotion Council (Southern Region) . . . . . Member
- (9) Director, (In charge of Textile Export) Ministry of Textiles . . . . . Member-Secretary

The Committee will itself decide the rules and procedures to be followed in identifying and selecting projects for the approval of the Government

#### Cotton Exports

433 SHRI RAM NAIK Will the Minister of TEXTILES be pleased to state

(a) the details of cotton exports (bales and value) during 1988-89, 1989-90 and 1990-91,

(b) whether the Government propose to increase the cotton export during 1991-92;

(c) if so, the details thereof, and

(d) if not, the reasons therefor?

Sd/-

(R. Poornalingam)

Director

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) :** (a) The details of export of cotton during the cotton seasons 1988-89 to 1990-91 are as follows :—

Cotton season (Sept—Aug)	Quantity (in lakh bales of 170 Kg each)	Value (Rs. in crores)
1988-89	0 76	72 14
1989-90	13 71	610 52
1990-91 (Upto 1-7-91)	11 74	554 98

(b) to (d) The export of cotton from the country is regulated by release of export quotas by Government during the cotton season. It is not possible to indicate at this stage, the position regarding export of cotton during the 1991-92 cotton season since relevant factors like its availability based on the crop, domestic requirement, domestic and international price situation, etc., will have to be kept in mind by Government while releasing quotas for export of cotton.

#### **Private Sector Participation in Mutual Funds**

434. **SHRI RAM NAIK :** Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow the private sector participation in the mutual funds; and

(b) if so, the details thereof and if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :** (a) and (b) Government have set up a Study Group to examine the functioning of Mutual Funds in the country

and evolve a suitable framework for legislation for regulation of Mutual Funds including such funds which may be set up in the Joint/private sector

#### **Outstanding Dues Against Textile Units**

435. **DR. KRUPASINDHU BHOI :** Will the Minister of FINANCE be pleased to state :

(a) the names of textile units in Northern India which have not paid the dues of financial institutions in time during the last three years ; and

(b) the details of the outstanding dues, unit-wise ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) :** (a) and (b) In view of the legal provisions regarding obligations as to fidelity and secrecy and as per the practice customary among bankers, the details relating to individual constituents of financial institutions cannot be divulged. However, the total number and the amounts overdue from textile units in northern India, which have defaulted in the repayment of dues to the